

ITEM NO.4

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NO. 26542/2018 IN W.P.(C) NO. 406/2013

RE-INHUMAN CONDITIONS IN 1382 PRISONS

Date : 29-11-2018 This application was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE DEEPAK GUPTA

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By Post

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UPON hearing the counsel the Court made the following
O R D E R

I.A. NO. 26542/2018 IN W.P.(C) NO. 406/2013

Arguments concluded.

Judgment reserved.

W.P.(C) NO. 406/2013

List the Report of NALSA on Standard Operating Procedure for Under-Trial Review Committee on Tuesday, 4th December, 2018.

(SANJAY KUMAR-I)
AR-CUM-PS

(KAILASH CHANDER)
ASSISTANT REGISTRAR